

C.A.No. 6138 OF 2001
ITEM No.2 & 42

Court No.10

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No.3 In Civil Appeal No.6138/2001

MANSOOR AHMED & ORS

Appellant (s)

VERSUS

STATE OF J&K & ORS Respondent (s)/Applicant(s)
(For extension of time and office report)

With CONMT.PET.(Civil)No.243/2003 In C.A.No.6140/2001

Date : 01/08/2003 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Appellant (s)Mr. A.P. Natarajan, Adv. for
Dr. Krishan Singh Chauhan,Adv.

For Respondent (s)Dr. Rajiv Dhawan, Sr.Adv.
Mr. Lakshmi Raman Singh,Adv.
Mr. Ravi Prakash, Adv.

Mr. Anis Suhrawardy,Adv.

UPON hearing counsel the Court made the following
O R D E R

List these matters after six weeks making it
clear that no further extension shall be granted
to the applicants.

Sarita(Shelly Sengupta)
Court Master